

Interim Resolution Professional: Arun Poddar; IBI/IFA-001/IP-P02237/2020-2021/13387												
Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2023; List of creditors as on date 24-07-2024												
List of operational creditors (Employee)												
Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted			Amount of any mutual dues, claim under verification that may be set-off	Amount of contingent claim	Amount of claim not admitted	(Amount in Rs.) Remarks, if any
				Date of receipt	Amount claimed	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
	NIL				0							
0	Total				0		0		0		0	0

**Arun Poddar**  
**Interim Resolution Professional**  
**In the matter of Saha Distributors Private Limited**  
**IBBI Registered no.: IBI/IFA-001/IP-P02237/2020-2021/13387**  
**IBBI Registered Address: 1st Floor, 144B Shivama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026**  
**Registered Mobile: 99529 66744**  
**IBBI Registered Email Id: ca.arunpoddar@gmail.com**  
**Authorisation for Assignment (AFA) valid upto: June 30, 2025**  
**Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.**  
**Process Specific Email Id: cfp.saha@ancoraa.com**

